

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 290 199

Kanku Ch. Nayak..... Applicant(s)

Versus

Sez, Deptt. & Home, N. Delh. Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	27/3/96	REGISTER Registrar	90/- for Rs 50/- has been paid.
1	16-4-96	Nobody is present when called. Adjourned to first week of June, 1996.	27/3/96 For Regn. Pl.
2.	24.4.96	At the request of Mr. R.N. Mohanty-2, learned counsel for the applicant, adjourned to next week for admission.	27/3/96 Pl. 29.03.96. Defects removed. For Regn. Pl.
3.	13.5.96	Mr. K.P. Mohanty on behalf of Mr. R.N. Mohanty-2, seeks to withdraw the application. Prayer allowed. Application is dismissed as withdrawn.	15/4/96 Pl. 15.04.96 Registration Pl. For Admin. with Interim order Pl. 15/4/96. Bench